



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Dec/202122/6

DATED: 17/12/2021

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Dec/202122/6 dated 17/12/2021 of Norms Committee - II for the year 2021-22 was held on 17/12/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

Sl. No.	Name and Designation of Representatives	Department
1	Shri Sushil Kumar Jangid, Scientist 'B'	MeitY
2	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant, DGFT
3	Shri V. C. Agarwal, Consultant (TEC-3)	Technical Consultant, DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT
2	Smt. Smitha Vijju, FTDO	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00178139AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	2 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00183977AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310839468 dated 10.11.2020 instead of the subject File Number. However, in BO Portal the status of AA No. 0310839468 dated 10.11.2020 is showing deficient and also, there is no link found between the AA number (0310839468 dated 10.11.2020) and subject file number. Therefore, the Committee decided to seek clarification from the applicant for the same. The case stands deferred.	

Case No.	3 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00201999AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 1110028728 dated 10.08.2020 instead of the subject File Number. However, in BO Portal the status of AA No. 1110028728 dated 10.08.2020 is showing deficient and also, there is no link found between the AA number (1110028728 dated 10.08.2020) and subject file number. Therefore, the Committee decided to seek clarification from the applicant for the same. The case stands deferred	

Case No.	4 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00200120AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 06.12.2021 for examination & comments. However, the case was discussed in the meeting and the Committee decided to refer the case Consultant (TEC-1) for examination & comments. The case stands deferred.	

Case No.	5 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred

Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00207719AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 1110028610 dated 05.08.2019 instead of the subject File Number. However, in BO Portal the status of AA No. 1110028610 dated 05.08.2019 is showing deficient and also, there is no link found between the AA number (1110028610 dated 05.08.2019) and subject file number. Therefore, the Committee decided to seek clarification from the applicant for the same. The case stands deferred.	

Case No.	6 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00177696AM22
RA File Number	34AA04007192 AM22
Licence No and Date	3411001064/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	7 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021

HQ File Number	HQRNORM APPLY 00177795AM22
RA File Number	07AA04024869 AM22
Licence No and Date	0711001859/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To provide range lot wise and bifurcation of each type of import because of large range of lead percent in import. 2. To submit Certificate of Analysis of import item. The case stands deferred.	

Case No.	8 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00177802AM22
RA File Number	07AA04024487 AM22
Licence No and Date	0711001860/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To provide range lot wise and bifurcation of each type of import because of large range of lead percent in import. 2. Manufacturing process with step-wise wastage. 3. To submit Certificate of Analysis of import item. The case stands deferred.	

Case No.	9 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021

and Date	
HQ File Number	HQRNORM APPLY 00178677AM22
RA File Number	03AA04069015 AM22
Licence No and Date	0311006765/07/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	10 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00178727AM22
RA File Number	05AA04074912 AM22
Licence No and Date	0511004571/07/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	11 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00178964AM22
RA File Number	32AA04018438 AM22
Licence No and	3211001561/07/09/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	12 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00180013AM22
RA File Number	05AA04077393 AM22
Licence No and Date	0511004610/08/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	13 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00180138AM22
RA File Number	05AA04076831 AM22
Licence No and Date	0511004614/08/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 03.12.2021 for examination & comments. However, no comments have been	

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	14 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SUYASH GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00180446AM22
RA File Number	03AA04081032 AM22
Licence No and Date	0311006830/09/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	15 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00182702AM22
RA File Number	04AA04026224 AM22
Licence No and Date	0411001428/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	16 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00182706AM22
RA File Number	04AA04026194 AM22
Licence No and Date	0411001429/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	17 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00182746AM22
RA File Number	34AA04007455 AM22
Licence No and Date	3411001103/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	18 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred

Party Name	ROSENBERGER ELECTRONIC COMPANY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00182803AM22
RA File Number	05AA04080767 AM22
Licence No and Date	0511004682/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	19 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00182832AM22
RA File Number	05AA04077312 AM22
Licence No and Date	0511004686/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	20 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ROSENBERGER ELECTRONIC COMPANY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00182886AM22

RA File Number	05AA04080752 AM22
Licence No and Date	0511004689/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	21 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ROSENBERGER ELECTRONIC COMPANY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00182888AM22
RA File Number	05AA04080773 AM22
Licence No and Date	0511004690/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	22 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00182699AM22
RA File Number	04AA04026219 AM22
Licence No and Date	0411001427/13/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	23 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00183623AM22
RA File Number	06AA04006399 AM22
Licence No and Date	0611000721/14/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	24 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00183315AM22
RA File Number	07AA04026459 AM22
Licence No and Date	0711001900/14/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	25 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	RECMET ALLOYS PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00184403AM22
RA File Number	02AA04022729 AM22
Licence No and Date	0211001204/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To clarify why the content of lead in export is greater than import. The case stands deferred.	

Case No.	26 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	MOTHERSON SUMI SYSTEMS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00184785AM22
RA File Number	05AA04082160 AM22
Licence No and Date	0511004767/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	27 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	R.K. TEXPARTS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00184787AM22
RA File Number	24AA04010291 AM22
Licence No and Date	2411000877/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 07.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	28 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	MALHOTRA CABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00184791AM22
RA File Number	05AA04080546 AM22
Licence No and Date	0511004769/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	29 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ALUFOIL PRODUCTS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00185303AM22
RA File Number	02AA04026201 AM22
Licence No and Date	0211001213/16/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	30 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00185685AM22
RA File Number	32AA04018943 AM22
Licence No and Date	3211001629/16/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	31 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00186408AM22
RA File Number	03AA04067603 AM22
Licence No and Date	0311007050/17/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	32 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	NATRON EQUIPMENT & SPARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00186500AM22
RA File Number	05AA04081846 AM22
Licence No and Date	0511004789/17/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 07.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	33 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	ELEC STEEL PROCESSING INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00186655AM22
RA File Number	34AA04007369 AM22
Licence No and Date	3411001137/17/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	34 / NC/2/MEET/Dec/202122/6
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00186660AM22
RA File Number	05AA04082532 AM22
Licence No and Date	0511004803/17/09/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by DPIIT vide U. O. No. P-47014/33/2021-TSW dated 17.12.2021 as under:

1. Net weight Kgs/Meter of export items at Sl. No. 1 to 86 under the Advance Authorization may be specified as under:

Sl. No.	Net Weight (Kgs/Meter)	Sl. No.	Net Weight (Kgs/Meter)	Sl. No.	Net Weight (Kgs/Meter)	Sl. No.	Net Weight (Kgs/Meter)
1	0.88	23	1.17	45	13.26	67	0.43
2	0.88	24	1.58	46	0.16	68	0.49
3	0.80	25	2.74	47	0.66	69	0.57
4	0.80	26	16.34	48	0.09	70	0.71
5	1.46	27	1.24	49	0.11	71	0.83
6	1.34	28	6.71	50	0.17	72	1.23
7	1.34	29	10.43	51	0.65	73	1.53
8	1.18	30	7.32	52	0.31	74	1.98
9	2.53	31	8.89	53	17.80	75	2.40
10	2.05	32	3.15	54	0.37	76	0.51
11	1.76	33	2.84	55	0.37	77	0.65
12	2.28	34	1.88	56	0.42	78	0.96

13	3.68	35	0.65	57	0.61	79	1.76
14	0.63	36	7.44	58	0.88	80	3.10
15	0.45	37	1.38	59	0.88	81	1.52
16	1.03	38	1.93	60	1.49	82	2.38
17	2.99	39	4.72	61	1.49	83	4.04
18	0.65	40	15.18	62	2.61	84	0.57
19	0.97	41	0.57	63	2.61	85	1.05
20	0.89	42	1.00	64	0.71	86	0.36
21	0.59	43	4.50	65	1.24		
22	0.65	44	8.81	66	0.43		

2. Words "HDPE insulated" given in the description of export items from Sl. No. 14 to 25 may be corrected as "XLPE insulated".

3. Quantity of import item at Sl. No. 1 i.e. Copper Wire Rod (EC Grade) may be allowed as 1.01Kgs/Kg content in the export items at Sl. No. 1 to 86.

4. Quantity of import item at Sl. No. 2 i.e. XLPE Compound may be allowed as 1.05Kgs/kg content in the export items at Sl. No. 1 to 11, 14 to 26, 28 to 34, 36, 39, 40, 43 to 45 & 53 to 86.

5. Quantity of import item at Sl. No. 3 i.e. PVC Resin (Suspension Grade) may be allowed as 1.05Kgs/kg in the export items at Sl. No. 26 to 34 & 37 to 52.

6. Quantity of import item at Sl. No. 4 i.e. Antimony Trioxide may be allowed as 1.05Kgs/Kg content in the export items at Sl. No. 26, 28 to 33, 37 to 45, 47 to 51.

7. Quantity of import item at Sl. No. 5 i.e. Aluminium Wire Rod (Electrolytic Grade) may be allowed as 1.01Kgs/Kg content in the export items at Sl. No. 32 to 34 & 36.

8. Quantity of import item at Sl. No. 6 i.e. Semi Conductive Water Blocking Tape may be allowed as 1.01Sq. mtrs/Sq. mtr content in the export items at Sl. No. 26, 28 to 34, 36, 40 & 53.

9. Quantity of import item at Sl. No. 7 i.e. HDPE may be allowed as 1.05Kgs/kg content in the export items at Sl. No. 1 to 26, 28 to 34, 36, 40 & 53 to 86.

10. Quantity of import item at Sl. No. 8 i.e. Nylon Compound may be allowed as 1.05Kgs/kg content in the export items at Sl. No. 1 to 13, 15 to 20, 22 to 25, 31 to 34, 36, 38, 39 & 54 to 83.

11. Quantity of import item at Sl. No. 9 i.e. Glass Mica Tape may be allowed as 1.01Kgs/kg content in the export items at Sl. No. 14 to 19, 21 to 25, 66 to 83, 85 & 86.

12. Quantity of import item at Sl. No. 12 i.e. Copolymer Coated Aluminium Tape/Foil may be allowed as 1.01Kgs/kg content in the export items at Sl. No. 53 to 86.

RA concerned may take suitable consequential action accordingly.

Case No.	35 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021

HQ File Number	HQRNORM APPLY 00187151AM22
RA File Number	04AA04028287 AM22
Licence No and Date	0411001489/18/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	36 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	KUNJ BIHARI METALS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00188677AM22
RA File Number	05AA04083592 AM22
Licence No and Date	0511004823/20/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	37 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00188725AM22
RA File Number	05AA04083423 AM22
Licence No and Date	0511004825/20/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	38 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00187951AM22
RA File Number	04AA04028248 AM22
Licence No and Date	0411001494/20/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	39 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00188442AM22
RA File Number	02AA04027192 AM22
Licence No and Date	0211001234/20/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.12.2021 & 17.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	40 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00188451AM22
RA File Number	02AA04027202 AM22
Licence No and Date	0211001235/20/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	41 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00190565AM22
RA File Number	03AA04067015 AM22
Licence No and Date	0311007139/22/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and desired that one Technical Experts from Ministry of Steel may be got registered on the BO Portal for dealing with such cases. Accordingly, a formal letter may be sent to M/o Steel. The Committee decided that in the meanwhile, this case may be referred to Consultant (SKB) for examination & comments. The case stands deferred.	

Case No.	42 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00190697AM22
RA File Number	03AA04031751 AM21
Licence No and Date	0311002770/22/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	43 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	NAVGRAH FASTNERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00190769AM22
RA File Number	52AA04015652 AM22
Licence No and Date	5211001348/22/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	44 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred

Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00191353AM22
RA File Number	04AA04028369 AM22
Licence No and Date	0411001518/23/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	45 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00191876AM22
RA File Number	34AA04007853 AM22
Licence No and Date	3411001167/23/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	46 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00191275AM22
RA File Number	04AA04027334 AM22
Licence No and	0411001512/23/09/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	47 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00191280AM22
RA File Number	04AA04028037 AM22
Licence No and Date	0411001514/23/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	48 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	AURA INDUSTRIAL EQUIPMENT AND PROJECTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00191282AM22
RA File Number	04AA04025333 AM22
Licence No and Date	0411001515/23/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 07.12.2021 for examination & comments. However, no comments have been received as yet.	

Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	49 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00192380AM22
RA File Number	02AA04026046 AM22
Licence No and Date	0211001241/24/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	50 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00193759AM22
RA File Number	56AA04005128 AM22
Licence No and Date	5611000518/25/09/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 03.12.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	51 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00194483AM22
RA File Number	03AA04071391 AM22
Licence No and Date	0311007226/26/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	52 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00194678AM22
RA File Number	05AA04085144 AM22
Licence No and Date	0511004931/27/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	53 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred

Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00195114AM22
RA File Number	07AA04032169 AM22
Licence No and Date	0711002000/27/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	54 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	RAYZON GREEN ENERGIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00195327AM22
RA File Number	52AA04016001 AM22
Licence No and Date	5211001372/27/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	55 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	STELCO LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00197741AM22
RA File Number	30AA04020034 AM22
Licence No and	3011001204/29/09/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	56 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	PREMIUM POLYMERS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00197755AM22
RA File Number	05AA04087506 AM22
Licence No and Date	0511005082/29/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 07.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	57 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00197782AM22
RA File Number	03AA040106953 AM22
Licence No and Date	0311007358/29/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 06.12.2021 for examination & comments. However, no comments have been received as yet.	

Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	58 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00198200AM22
RA File Number	07AA04034892 AM22
Licence No and Date	0711002036/30/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	59 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	GSTP (HFS) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00198462AM22
RA File Number	02AA04028119 AM22
Licence No and Date	0211001278/30/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	60 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00199937AM22
RA File Number	03AA04093493 AM22
Licence No and Date	0311007409/01/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	61 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00199939AM22
RA File Number	03AA04066435 AM22
Licence No and Date	0311007410/01/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	62 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred

Party Name	PMEA SOLAR SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00201076AM22
RA File Number	03AA04097345 AM22
Licence No and Date	0311007422/02/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	63 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00201083AM22
RA File Number	03AA040107683 AM22
Licence No and Date	0311007425/02/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	64 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	JAYESH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00201381AM22
RA File Number	03AA04090506 AM22
Licence No and	0311007436/04/10/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	65 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00201432AM22
RA File Number	03AA04049573 AM22
Licence No and Date	0311007440/04/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	66 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00203359AM22
RA File Number	03AA040108219 AM22
Licence No and Date	0311007489/05/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 06.12.2021 for examination & comments. However, no comments have been received as yet.	

Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	67 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00203483AM22
RA File Number	32AA04021415 AM22
Licence No and Date	3211001719/05/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	68 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00202739AM22
RA File Number	07AA04030011 AM22
Licence No and Date	0711002081/05/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	69 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00202773AM22
RA File Number	07AA04030031 AM22
Licence No and Date	0711002082/05/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	70 / NC/2/MEET/Dec/202122/6																								
Case Status	Case Approved																								
Party Name	KEI INDUSTRIES LIMITED																								
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021																								
HQ File Number	HQRNORM APPLY 00203353AM22																								
RA File Number	05AA04088123 AM22																								
Licence No and Date	0511005206/05/10/2021																								
Norms Committee Decision:																									
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by DPIIT vide U. O. No. P-47014/33/2021-TSW dated 17.12.2021 as under:																									
1. Net weight Kgs/Meter of export items at Sl. No. 1 to 232 under the Advance Authorization may be specified as under:																									
<table><tr><td>Sl. No.</td><td>Net Weight (Kgs /Meter)</td><td>Sl. No.</td><td>Net Weight (Kgs /Meter)</td><td>Sl. No.</td><td>Net Weight (Kgs /Meter)</td><td>Sl. No.</td><td>Net Weight (Kgs/ Meter)</td></tr><tr><td>1</td><td>0.51</td><td>70</td><td>2.18</td><td>139</td><td>0.38</td><td>208</td><td>1.81</td></tr><tr><td>2</td><td>0.74</td><td>71</td><td>0.31</td><td>140</td><td>0.71</td><td>209</td><td>2.52</td></tr></table>		Sl. No.	Net Weight (Kgs /Meter)	Sl. No.	Net Weight (Kgs /Meter)	Sl. No.	Net Weight (Kgs /Meter)	Sl. No.	Net Weight (Kgs/ Meter)	1	0.51	70	2.18	139	0.38	208	1.81	2	0.74	71	0.31	140	0.71	209	2.52
Sl. No.	Net Weight (Kgs /Meter)	Sl. No.	Net Weight (Kgs /Meter)	Sl. No.	Net Weight (Kgs /Meter)	Sl. No.	Net Weight (Kgs/ Meter)																		
1	0.51	70	2.18	139	0.38	208	1.81																		
2	0.74	71	0.31	140	0.71	209	2.52																		

3	1.06	72	0.50	141	0.43	210	0.48
4	0.67	73	0.38	142	0.36	211	0.58
5	0.88	74	0.83	143	0.69	212	0.73
6	1.27	75	1.24	144	0.35	213	0.98
7	5.28	76	0.64	145	0.72	214	1.00
8	1.81	77	1.11	146	1.02	215	1.24
9	0.18	78	2.72	147	1.20	216	1.58
10	3.13	79	0.34	148	1.51	217	1.57
11	1.07	80	0.53	149	1.83	218	2.22
12	0.36	81	0.72	150	2.17	219	2.74
13	2.03	82	1.71	151	2.86	220	2.18
14	4.48	83	5.25	152	0.71	221	0.35
15	6.15	84	0.52	153	0.63	222	0.36
16	10.53	85	0.36	154	0.92	223	0.36
17	1.19	86	0.71	155	1.24	224	0.39
18	0.78	87	0.35	156	0.84	225	0.39
19	0.92	88	0.33	157	5.63	226	0.59
20	0.68	89	0.65	158	2.90	227	0.33
21	0.80	90	1.99	159	6.09	228	0.94
22	2.42	91	3.64	160	9.00	229	1.57
23	0.02	92	0.36	161	11.25	230	2.49

24	0.24	93	0.44	162	4.29	231	0.39
25	0.33	94	0.29	163	11.92	232	0.57
26	1.53	95	0.29	164	13.13		
27	0.89	96	0.32	165	10.24		
28	8.99	97	0.49	166	1.55		
29	10.41	98	0.65	167	1.29		
30	9.65	99	0.75	168	0.52		
31	16.00	100	1.42	169	0.41		
32	5.58	101	0.96	170	0.73		
33	1.17	102	0.49	171	4.12		
34	0.72	103	0.74	172	8.64		
35	2.28	104	0.39	173	8.65		
36	6.80	105	0.90	174	3.14		
37	9.86	106	0.47	175	6.08		
38	12.38	107	0.55	176	14.55		
39	0.22	108	0.33	177	8.18		
40	0.30	109	0.41	178	7.48		
41	0.38	110	0.46	179	6.51		
42	0.54	111	0.63	180	0.18		
43	0.36	112	0.68	181	0.22		
44	0.67	113	0.94	182	0.38		

45	0.97	114	0.47	183	0.57		
46	1.44	115	0.90	184	0.76		
47	0.21	116	1.07	185	1.02		
48	0.32	117	1.40	186	1.80		
49	0.39	118	0.52	187	2.29		
50	1.10	119	1.07	188	8.23		
51	0.35	120	14.67	189	26.63		
52	0.53	121	0.49	190	35.86		
53	2.20	122	0.79	191	0.06		
54	2.97	123	0.47	192	3.36		
55	15.11	124	1.78	193	0.28		
56	0.86	125	2.24	194	0.74		
57	1.64	126	0.24	195	0.65		
58	1.74	127	0.43	196	0.23		
59	0.53	128	0.62	197	0.46		
60	0.80	129	0.84	198	8.61		
61	0.95	130	7.98	199	16.46		
62	1.35	131	3.60	200	3.58		
63	0.49	132	6.40	201	3.10		
64	0.91	133	0.23	202	0.28		
65	1.32	134	0.49	203	0.25		

66	1.71	135	5.57	204	0.27		
67	0.53	136	0.27	205	0.44		
68	9.26	137	1.10	206	0.65		
69	10.28	138	0.21	207	1.13		

2. Quantity of import item at Sl. No. 1 i.e. Copper Wire Rod (EC Grade) may be allowed as 1.01Kgs/Kg content in the export items at Sl. No. 1 to 25, 28 to 32, 34 to 68, 70 to 164, 166 to 173, 176 to 191 & 193 to 232.
3. Quantity of import item at Sl. No. 2 i.e. XLPE Compound may be allowed as 1.05Kgs/kg content in the export items at Sl. No. 26 to 38, 47 to 70, 82, 83, 85, 86, 87, 90 to 93, 114 to 135, 138 to 179, 184 to 192, 197 to 200 & 202 to 232.
4. Quantity of import item at Sl. No. 3 i.e. PVC Resin (Suspension Grade) may be allowed as 1.05Kgs/kg in the export items at Sl. No. 1 to 68, 71 to 84, 87, 90 to 120, 136 to 141, 144 to 151, 157 to 164, 166 to 190, 193, 194, 198, 199, 201 to 220 & 227 to 230.
5. Quantity of import item at Sl. No. 4 i.e. Antimony Trioxide may be allowed as 1.05Kgs/Kg content in the export items at Sl. No. 1 to 8, 10 to 22, 24 to 38, 41 to 46, 49, 50, 52 to 68, 71 to 84, 90 to 93, 97 to 120, 140, 145 to 151, 157 to 164, 166 to 179, 182 to 190, 198, 199, 201, 205 to 220 & 228 to 230.

RA concerned may take suitable consequential action accordingly.

Case No.	71 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00204221AM22
RA File Number	04AA04031227 AM22
Licence No and Date	0411001583/06/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	72 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021

and Date	
HQ File Number	HQRNORM APPLY 00204268AM22
RA File Number	07AA04035622 AM22
Licence No and Date	0711002094/06/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	73 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00205415AM22
RA File Number	08AA04032136 AM22
Licence No and Date	0811002829/07/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	74 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00205705AM22
RA File Number	03AA04073039 AM22
Licence No and Date	0311007561/07/10/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	75 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00206747AM22
RA File Number	07AA04035954 AM22
Licence No and Date	0711002113/08/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MeitY on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	76 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00208729AM22
RA File Number	08AA04030892 AM22
Licence No and Date	0811002848/11/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	77 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00208737AM22
RA File Number	05AA04089363 AM22
Licence No and Date	0511005320/11/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	78 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00208858AM22
RA File Number	34AA04008406 AM22
Licence No and Date	3411001242/11/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	79 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00210388AM22
RA File Number	03AA040109387 AM22
Licence No and Date	0311007654/12/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB): 1. To submit documentary evidence that the copper wire scrap as per ISRI code Druid Cable having Minimum 40 Percent Copper content. 2. If minimum copper content is 40 Percent then what is the maximum copper content in the copper wire scrap to be imported as per ISRI code Druid Cable? The case stands deferred.	

Case No.	80 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00211475AM22
RA File Number	04AA04032247 AM22
Licence No and Date	0411001635/13/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	81 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00212666AM22
RA File Number	31AA04026949 AM22
Licence No and Date	3111000625/14/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	82 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00212742AM22
RA File Number	05AA04089782 AM22
Licence No and Date	0511005450/14/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	83 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00212194AM22
RA File Number	07AA04036320 AM22
Licence No and Date	0711002153/14/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	84 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	RAINTECH INTERNATIONAL (INDIA)
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00212484AM22
RA File Number	05AA04089860 AM22
Licence No and Date	0511005419/14/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	85 / NC/2/MEET/Dec/202122/6
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202122/ 6 and 17/12/2021
HQ File Number	HQRNORM APPLY 00212608AM22
RA File Number	05AA04088859 AM22
Licence No and Date	0511005436/14/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 06.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.